

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



MA. 350/336/2017
OA. 350/1396/2016

Date of order: 05.03.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

M/O HOME AFFAIRS
VS.
SANTOSH KR. CHOUDHARY

For the Applicant : Mr. B.P. Manna, Counsel (Applicant in MA)

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant in OA despite repeated calls.

2. Therefore, it seems that the applicant in OA has lost interest to pursue the matter further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

Consequently, MA also stands dismissed.


(Dr. Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

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